

भरतपुर	१६ क्वार्टर
बीकानेर	१० क्वार्टर
जयपुर	४६ क्वार्टर
मारवाड़ जंकशन	१२ क्वार्टर

#### डाक-तार कर्मचारी

१४१६. श्री प० ला० बाहूपाल : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि डाक व तार विभाग के कर्मचारियों से डाक व तार विभाग के अतिरिक्त अन्य काम भी लिया जाता है ;

(ख) क्या यह सच है कि उन्हें सेविंग सर्टिफिकेट और इनामी बांड, जीवन बीमा तथा रेडियो आदि के लाइसेंस भी बनाने पड़ते हैं ; और

(ग) यदि हां, तो अतिरिक्त कार्य करने पर उन्हें क्या भत्ता दिया जाता है ?

परिवहन तथा संचार मंत्री (श्री जगजीवन राम) : (क) जो नहीं ।

(ख) जी हां । सेविंग सर्टिफिकेट, इनामी बांड, जीवन-बीमा फार्म तथा रेडियो लाइसेंस बनाने का काम डाक कर्मचारियों के कर्तव्यों का एक आवश्यक अंग है । फिर भी यदि कर्मचारियों को दफ्तर के कार्य-समय के बाद काम करना पड़ता है तो उन्हें ऐसे कुछ कामों के करने पर पारिश्रमिक दिया जाता है जिनके लिए मौजूदा स्टाफ की संख्या बढ़ाने की जरूरत नहीं समझी जाती ।

(ग) उक्त सूचना इकट्ठी की जा रही है और समयानुसार सभा-पटल पर रख दी जाएगी ।

#### राजस्थान में पशुधन का विकास

१४१७. श्री प० ला० बाहूपाल : क्या सच तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में सबसे अधिक पशुधन कौन से जिले में है ; और

(ख) उसके विकास के लिये भारत सरकार ने क्या योजना बनाई है ?

साक्ष मंत्रालय में उपमंत्री (श्री प्र० म० धामस) : (क) नागौर ।

(ख) भारत सरकार ने केवलमात्र इस जिले के पशुधन के विकास के लिए कोई योजना नहीं बनाई है । फिर भी राजस्थान राज्य की तीसरी पंचवर्षीय योजना में पशु-पालन योजनाओं के लिए ४७१ लाख रुपयों का उपबन्ध है ।

#### Festival Loans to Railway Employees

1418. Shri Nambiar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that requests for deductions in 12 instalments of festival loans issued to the Railway employees instead of in four instalments have been received by the Railway Ministry; and

(b) if so, what steps have been taken on those requests?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Requests for increasing the number of instalments have been received.

(b) Government have considered this question with reference to all its employees and the decision is that the proposal to increase the number of instalments cannot be agreed to. The Railway Ministry have fallen in line with this decision.

#### Malnad Board

1419. Shri A. V. Raghavan: Will the Minister of Food and Agriculture be pleased to state whether it is proposed to constitute a Malnad Board to develop the hilly tracts of Mysore, Kerala and Madras?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): There is no proposal to set up a separate Board to develop the Malnad area of Mysore, Kerala and Madras. The requirements of the area should have been considered by the State Governments concerned as part of the

Third Five Year Plan. Details have been asked for and will be placed on the Table of the Sabha as soon as they are received from the State Governments.

#### Cooperative Labour Unions

1420. Shri S. Swamy: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) how many cooperative labour unions or societies are working in the country, State-wise;

(b) whether any major contracts have been given to those cooperative labour organisations;

(c) if so, what works they are;

(d) what is the amount thus agreed upon for each work respectively; and

(e) whether any financial loan, help grants have been given to those labour cooperative organisations?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri S. D. Misra): (a) to (e). Information is being collected from the State Governments and Union Territories. A statement will be laid on the Table of the House as soon as the information is received.

#### Fertilizer Production

1421. Shri P. E. Chakravarti: Will the Minister of Food and Agriculture be pleased to state:

(a) to what extent the supply position of Fertilisers produced in the country copes with the increased demands of the agriculturists;

(b) the quantity of fertilisers, with costs involved which Government propose to import this year;

(c) whether it is economical to invest money in setting up factories for

its production rather than continuing to import fertilisers; and

(d) if so, what steps have been taken by the Government to do away with all imports by a fixed date?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a)

<i>Plant Nutrient</i>	<i>Extent to which indigenous supply copes with the demand for 1962-63</i>	
Nitrogen	34%	
P <sub>2</sub> O <sub>5</sub>	100%	
K <sub>2</sub> O	Negligible	

  

<i>Nitrogen</i>	<i>Quantity tonnes</i>	<i>Value Rs. Crores</i>
Nitrogen	4,17,000	} 25.90
P <sub>2</sub> O <sub>5</sub>	*10,000	
K <sub>2</sub> O	**54,000	

\*In the form of complex fertilisers.

\*\*The imports are arranged by the State Trading Corporation of India Ltd.

(c) and (d). The costs of imported fertilisers are generally lower than those of the indigenous products. Import of fertilisers, however, involves heavy payments in foreign exchange. In order to prevent this drain it has been decided to set up additional factories to meet the demands for nitrogenous and phosphatic fertilisers envisaged in the Third Plan. The production capacity for P<sub>2</sub>O<sub>5</sub> has risen sufficiently to meet the existing demand. However, the factories for the production of Nitrogenous fertilisers involve huge capital outlay and take time to establish. Imports of nitrogenous fertilisers will, therefore, be necessary during the intervening period for meeting the